

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.338

CA-251/2021 CA-544/2021

IN

92/241/242/ND/2021

IN THE MATTER OF:

M/s. The Hamlin Trust & Ors

.....APPLICANT/PETITIONER

V/S

M/s. Rattan India Finance Pvt. Ltd. & Ors.

.....RESPONDENT

SECTION

U/s 241/242

Order delivered on 19.07.2022

CORAM:

DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)

PRESENT:

For the Applicant : Mr. Arun Katpalia, Sr. Adv; Mr. Vijayendra Pratap Singh,
Adv., Mr. Aditya Jalan, Adv

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **11.08.2022.**



(Court Officer)
Court III